

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES**

LOK SABHA

**UNSTARRED QUESTION NO. 4976
TO BE ANSWERED ON DECEMBER 16, 2016/AGRAHAYANA 25, 1938 (SAKA)
NEGOTIABLE INSTRUMENTS ACT**

**4976. SHRI VINAYAK BHAURAO RAUT:
SHRI SHRIRANG APPA BARNE:**

Will the Minister of FINANCE be pleased to state:

- (a)** whether the Union Government has decided to make instrument of cheque more stronger especially after demonetisation by blocking the amount of cheque in the drawer's account and making amendments in Sec. 138 of Negotiable Instruments Act for heavy penalty; and
- (b)** if so, the details thereof?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI SANTOSH KUMAR GANGWAR)**

(a) and (b): No, Sir. There is no such proposal under consideration of the Government.
